

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/47/9/AMR/2022		9 of IBC	Segno Ceramics Private Limited Vs. Vijay Nirman Company Private Limited

ORDER

Present:

Ms. N. Aishwarya, Proxy counsel for the OC.

Mr. S. Rambabu, Ld. Counsel along with Mr. Angad Mehta, Ld. Counsel for the CD.

At the request of Ld. Counsels for both the parties, last opportunity is granted for settling the matter. If settlement does not takes place the matter will be heard on the next date of hearing. List the matter on 13.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)